## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

## **ORDER**

The following postings and transfers are hereby made with immediate effect:

S.N.	Name of the Official	From	То
1 –	Mr. Sunil Kumar Pandey, Peon, EC: 55541697	Orderly in the Court of Ms. Arushi Parwal, JMFC 06, Shahdara District.	Orderly in the Court of Mr. Sameer Bajpai, ASJ 03, Shahdara District.
2	Mr. Brijesh Kumar, Orderly, EC: 50507076	Orderly in the Court of Mr. Sameer Bajpai, ASJ 03, Shahdara District.	Orderly in the Court of Mr. Ankur Jain, DJ 02, Shahdara District.
3	Mr. Prem Singh, Peon	Orderly in the Court of Mr. Ankur Jain, DJ 02, Shahdara District.	Orderly in the Court of Ms. Arushi Parwal, JMFC 06, Shahdara District.

## Note:

- Transferred official(s) are hereby stand relieved from their present place of posting and they are directed to report the place of posting immediately, without fail.
- Transferred official(s) shall handover the charge of all the court records in their custody along with the computer hardware and other peripherals, if any before relinquishing their duty at their respective transferor place.
- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

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(SANJAY SHARMA-I)

0 9 DEC 2025

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.

No. 11457 - 11465 /Admn./P&T/SHD/KKD/2025

Dated: 1 3 DEC appr

Copy forwarded for information and necessary action to:

- 1. The Ld. Principal District & Sessions Judge (HQ), Delhi.
- 2. The Sr.A.O. (Judl) Admn.III, O/o the Ld. Principal District & Sessions Judge (HQ), Delhi.
- 3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
- 4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
- 5. Officers/Officials concerned.
- 6. Dealing Officials Personal File/Leave/CR.
- 7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
- 8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
- 9. PS to the undersigned.

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi